

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No.63 of 2014 &  
IA No. 117 of 2014**

**Dated : 26<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Enterprises Business Solutions Pvt. Ltd. & Ors.**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Anand K. Ganesan**

**Counsel for the Respondent(s):**

**Ms. Suparna Srivastava for R-1**

**Ms. Shikha Ohri for PSERC**

**ORDER**

Post the matter for hearing on **23.09.2014.**

**(Rakesh Nath)  
Technical Member**

ts/kt

**(Justice M. Karpaga Vinayagam)  
Chairperson**